

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

IA 828 of 2020 in CP(IB) 17 of 2019 With  
IA 878 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2021**

**Name of the Company:**

Union Bank of India  
V/s  
Greendiamz Biotech Ltd

**Section:**

43,44,45,50 & 60(5)(C)/33(1),33(2),34(1)/7 of the Insolvency and  
Bankruptcy Code, 2016

**ORDER**

Learned Counsel Ms. Rhea S mentioned on behalf of the Learned Counsel Mr. Arjun Sheth for the RP. Learned Counsel Mr. Prashant Patel appeared for the Respondent No. 1 Learned Counsel Ms. Nalini Lodha appeared for the Union Bank of India. Learned Counsel Mr. H.K. Shah appeared for the R- 2 & 4.

IA No. 828 of 2020. We direct Respondent Nos. 1, 2 & 4 to file their reply within two weeks by serving an advance copy to the RP.

We direct Registry to issue notice to the Respondent nos. 3, 5 and 6 and to file proof of service.

The matter stands adjourned to 07.06.2021.

**IA No. 878 of 2020**

Heard Learned Counsels.

**The order is reserved.**

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 6th day of April, 2021.